

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1667  
ANSWERED ON 15/12/2025**

**STATUS OF PMAY-U IN KARNATAKA**

**1667. SHRI NARAYANA KORAGAPPA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Central Government has sanctioned 2.75 lakh houses for the State of Karnataka under PMAY-U;
- (b) whether it is a fact that only 85,000 houses have been occupied and more than 40,000 houses have been completed but not handed over to the beneficiaries;
- (c) if so, the details thereof, district-wise; and
- (d) the efforts being made by the Central Government to handover completed houses to the beneficiaries?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period, which was earlier up to 31.03.2022, has further been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

Based on proposals received, a total of 5.77 lakh houses including 2.74 lakh AHP houses have been sanctioned under PMAY-U for the State of Karnataka. As per information provided by the State Government, of the sanctioned AHP houses, 2.05 lakh houses have been grounded for construction and 1.26 lakh houses have completed/delivered. District-wise details of AHP houses sanctioned, grounded for construction, completed and occupied in Karnataka are at Annexure.

The Ministry reviews the progress under PMAY-U regularly through Monthly Progress Reports (MPRs), Monthly Review Meetings and in the meetings of Central Sanctioning and Monitoring Committee (CSMC) so that all the sanctioned houses are completed and occupied within the stipulated timeframe.

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**Annexure referred in reply to RSUQ No. 1667 due for 15.12.2025**

**District-wise details of AHP houses sanctioned, grounded for construction,  
completed and occupied in Karnataka under PMAY-U**

Sr. No.	District	Houses sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed (Nos)	Houses Occupied (Nos)
1	Bagalkote	5,829	3,624	2,303	1,801
2	Ballari	13,766	9,375	6,677	5,658
3	Belagavi	18,297	8,833	5,449	4,642
4	Bengaluru Rural	1,651	975	890	874
5	Bengaluru Urban	80,159	67,793	33,483	14,768
6	Bidar	5,647	4,253	3,610	2,782
7	Chamarajanagar	715	709	700	641
8	Chikkaballapura	2,649	1,954	1,666	1,653
9	Chikkamagaluru	4,010	2,788	1,289	937
10	Chitradurga	9,724	7,680	4,269	3,344
11	Dakshina Kannada	1,324	784	724	32
12	Davanagere	5,069	4,111	3,893	3,847
13	Dharwad	10,051	7,189	3,712	1,514
14	Gadag	7,304	6,681	3,421	2,631
15	Hassan	4,868	2,473	1,574	1,080
16	Haveri	8,959	8,193	6,782	6,046
17	Kalaburagi	12,730	7,303	5,821	4,551
18	Kodagu	8	8	8	8
19	Kolar	3,853	3,012	2,649	2,524
20	Koppal	3,097	1,697	1,541	1,541
21	Mandya	2,134	1,550	930	852
22	Mysuru	11,202	9,749	3,602	2,419
23	Raichur	8,489	6,099	3,877	3,539
24	Ramanagara	8,928	7,266	5,489	3,046
25	Shivamogga	11,144	7,261	3,516	2,806
26	Tumakuru	7,263	4,333	2,817	2,403
27	Udupi	1,150	650	316	286
28	Uttara Kannada	6,931	5,866	4,812	2,552
29	Vijayanagara	5,607	3,833	3,718	3,320
30	Vijayapura	9,896	7,610	5,370	3,945
31	Yadgir	1,702	1,379	1,202	827
<b>Total</b>		<b>2,74,156</b>	<b>2,05,031</b>	<b>1,26,110</b>	<b>86,869</b>